

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 17/2022

In the matter of:

D S Kataria & Ors

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH:-30.05.2023

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Filed by:

New Delhi:


(Dr. B.M.S. Reddy)

Sr. Environmental Engineer

Dated: 29.05.2023

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 17/2022

In the matter of:

Dr. D S Kataria & Ors

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

**ADDITIONAL REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 28.01.2022 and was pleased to constitute a Joint Committee of DPCC, Municipal Commissioner-South MCD and District Magistrate (South) to look into the grievance and verify the factual position about the issues raised by the applicant of open drain on the Northern side of DDA Legal Housing Complex Society wall in Sector E-2, Vasant Kunj, New Delhi-110070.
2. That in compliance with the orders passed by this Hon'ble Tribunal, DPCC filed the Action Taken Report and status report through email on 28.02.2022 and 10.03.2023, which is available on the records of this Hon'ble Tribunal.
3. That, in addition to previous reports, it is most respectfully submitted that DDA has taken a meeting on 11.04.2023 in the office of RWA, Sector E-2,

Handwritten signature

Vasant Kunj with the representatives of DPCC, RWA, & DDA. In the said meeting, issues like water logging, cleaning of pond, movement of heavy vehicles and sprinkling of water etc. were discussed. Copy of the minutes of meeting dated 11.04.2023 along with photographs are enclosed herewith as ANNEXURE-1 (Colly).

4. That the area/ site was inspected by a joint team on 11.04.2023 by officials of DPCC and DDA along with RWA representatives.
5. That in compliance with the direction issued by DPCC on 28.04.2022, DDA during the meeting informed that, DDA has floated a tender for RCC wall to prevent the unhygienic water coming onto the land in question.
6. That, DJB has not submitted any compliance report in response to the the directions of DPCC dated 28.04.2022. DPCC had sent emails to DJB on 22.02.2023 and 17.3.2023 seeking compliance/status report of the directions issued by the DPCC to which no reply has been received by DPCC. Further, a letter was issued to DJB on 9.5.2023 seeking detailed compliance report to DPCC at the earliest. Copy of the letter dated 09.05.2023 is enclosed herewith as ANNEXURE-2. No reply ahs been received from the DJB.
7. That, DPCC again issued letter to DDA on 09.5.2023 seeking detailed compliance report wrt the directions dated 28.4.2022 to DPCC at the earliest and no reply has been submitted by the DDA. Copy of the letter dated 09.05.2023 is enclosed herewith as ANNEXURE-3.

Vasant Kunj

8. It is therefore requested to this Hon'ble Tribunal that the present compliance report may kindly be taken on record.



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer



क्रमांक: F15(14)AE(P)/SPD-1/DDA/369

दिनांक: 18.04.2023

MINUTES OF MEETING
(DS Kataria & Ors. Versus Govt. of NCT of Delhi)

Annexure-1 (Colly)

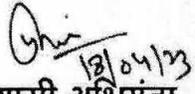
In Compliance of order issued by Hon'ble NGT Court vide dated 03.03.2023 in the matter of **DS Kataria & Ors. Versus Govt. of NCT of Delhi** for review of action taken status of the work executed by DDA, a meeting was held on 11.04.2023 at 11.00 AM in the office of RWA, Sector E-2, Vasant Kunj between the representatives of DPCC, RWA & DDA in the presence of following:-

1. Pramod Meena, EE/SPD-1/DDA.
2. Sachin Kumar, AE(C)/SPD-1/DDA.
3. Sarim Zameer, JEE (DPCC).
4. D.S. Kataria, President, RWA, E-2, Vasant Kunj.
5. Sunil Kumar Sharma, Secretary, RWA, E-2, Vasant Kunj.
6. Residents of E-2, Vasant Kunj.

In the above meeting, following grievances of the residents were discussed in the matter of **DS Kataria & Ors. Versus Govt. of NCT of Delhi i.e. OA No. 17/2022 and OA No. 517/2022 :-**

SL. NO.	GRIEVANCES RAISED	ACTION TAKEN BY DDA
1.	During rainy season, the E-2 pocket is facing water logging issue, therefore, an artificial ditch created adjoining to Pkt. E-2 to resolve the issue of water logging, but the sewerage / drain water continuously enter in said area from unauthorized nallah of K-2 Block, Village Mahipalpur, which creates unhygienic conditions.	The water proofing work of existing RR wall of Pocket E-2 was already completed by the then staff in October-2022 and the same was submitted in the Hon'ble Court. As per direction of DPCC, this office has also floated a tender for RCC wall to prevent the unhygienic water comes in the said land.
2.	The cleaning of pond is not done on regular basis.	The pond was already cleaned in the year -2022 by then staff of DDA and the same was submitted before the Hon'ble Court and as per request of RWA and DPCC. Furthermore, this office has already started the work for cleaning of pond.

3.	The Heavy vehicles / trucks are continuously passing through E-1 & E-2 Road, which causes dust and sound pollution. Therefore, a height barrier is to be installed on E-1 & E-2 road to restrict the entry of heavy vehicles. However, this road was constructed by DDA exclusively for E-1 & E-2 pocket only. There are also securities issues in late night hours.	The issue of barricading pertains to Traffic Police, Delhi.
4.	DDA has stopped daily sprinkling of water on the road of E-1 & E-2	The work for sprinkling of water was completed in the month of March-2023 & as per direction of DPCC, this office will again float a tender for the same as soon as possible.


 18/04/23
 अधिशासी अभियंता,
 दक्षिणी परियोजना खंड -1
 दि० वि० प्रा०, डी-2, वसंत कुंज
 O/C

प्रतिलिपि :-

1. मुख्य अभियंता, (दक्षिण पूर्व क्षेत्र), दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
2. अधीक्षण अभियंता, (मुख्य कार्यालय व योजना) दक्षिणी पूर्व क्षेत्र, दि० वि० प्रा०, को कृपया सूचनार्थ हेतु।
3. अधीक्षण अभियंता, दक्षिणी असैनिक परिमंडल -2, दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
4. अध्यक्ष, RWA, E-2, वसंत कुंज, नई दिल्ली -110070 को कृपया सूचनार्थ हेतु।
5. सहायक अभियंता-III दक्षिणी परियोजना खंड -1, दि० वि० प्रा० को आवश्यक कार्यवाही हेतु।
6. कार्यालय प्रतिलिपि।
7. रक्षक मिसिल प्रतिलिपि।


 18/04/23
 अधिशासी अभियंता,
 दक्षिणी परियोजना खंड -1
 दि० वि० प्रा०, डी-2, वसंत कुंज
 O/C

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION -1, DDA
D-2, VASANT KUNJ, NEW DELHI -110070
EMAIL :- eespd1dda@gmail.com
PHONE NO. 011-26122318



दिल्ली विकास प्राधिकरण,
अधिशासी अभियंता, SPD-1

दिल्ली विकास प्राधिकरण,
अधिशासी अभियंता, SPD-1
दि० वि० प्रा०, डी-2, वसंत कुंज, नई दिल्ली-110070
ई मेल:- eespd1dda@gmail.com
दूरभाष संख्या : 011-26122318

क्रमांक: F15(14)AE(P)/SPD-I/DDA/298

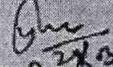
दिनांक: 28.03.2023

बैठक सूचना Meeting Notice

विषय : Compliance of the order of Hon'ble NGT in OA No. 17/2022
सन्दर्भ : In the matter of DS Kataria & Ors Versus Govt. of NCT of Delhi.

With reference to the above cited subject and reference, in this regard, a meeting has been scheduled to take place on April, 11th -2023 at 11.00 AM and will be held RWA's office at Sector E-2, Vasant Kunj, New Delhi -110070 regarding action taken report. It is imperative that all parties as detailed below to attend this meeting:

1. In-charge (CMC)-IV, Senior Environmental Engineer, DPCC, 4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi -110006.
2. President, RWA, E-2, Vasant Kunj, New Delhi.


अधिशासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, डी-2, वसंत कुंज

प्रतिलिपि :-

1. मुख्या अभियंता, (दक्षिण पूर्व क्षेत्र), दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
2. अधीक्षण अभियंता, दक्षिणी असेनिक परिमंडल -2, दि० वि० प्रा० को कृपया सूचनार्थ हेतु।
3. ऊपरोक्त संबंधित व्यक्ति।
4. कार्यालय प्रतिलिपि।
5. रक्षक मिसिल प्रतिलिपि।


अधिशासी अभियंता,
दक्षिणी परियोजना खंड -1
दि० वि० प्रा०, डी-2, वसंत कुंज

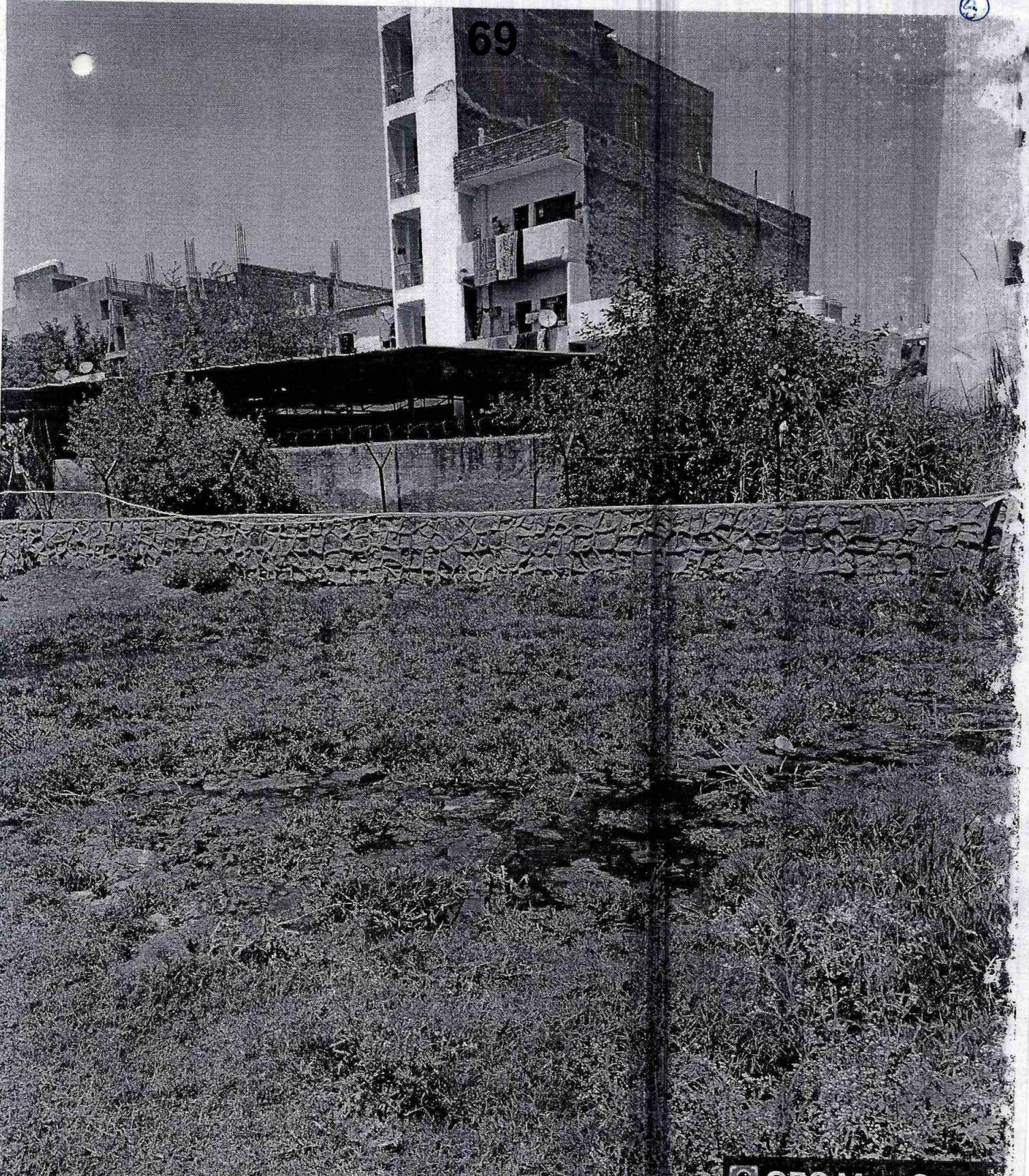
Meeting was held in RWA E-2 office on 11.04.2023 between NGT, DDA, DPCC, RWA E-2 in compliance to handle NGT

The meeting was attended by the following

- 1) D.S. Kafalia President RWA(E2)
- 2) Sankhmal Sharma Secretary RWA(E2)
- 3) K.N. Goswami Member (E-2)
4. B.P. MEHTA, Exec. Member
- 5 V. K Sharma. Manager
6. Mohan Nishal Resident
7. Prateek Agarwal Resident
- 8 Amit Goswami Resident - 158
- 9 RAHUL TANEJA Resident - 77
- 10 Lekh Ram Bhardwaj Resident 462
11. Ashok Shivnani Treasurer - 206 E-2
- 12 JASWANT SINGH Executive Member RWA(E2)
13. SARIM ZAMBER JEE DPCC
- 14 pramod meena EE/SPD-1
- 15 Ramkrishna Flat No - 376
- 16 P. Ram Singh Ram 9999462977 (453)
- 17 Sachin Kumar AE(C)/SPD-1

69

4



GPS Map Camera

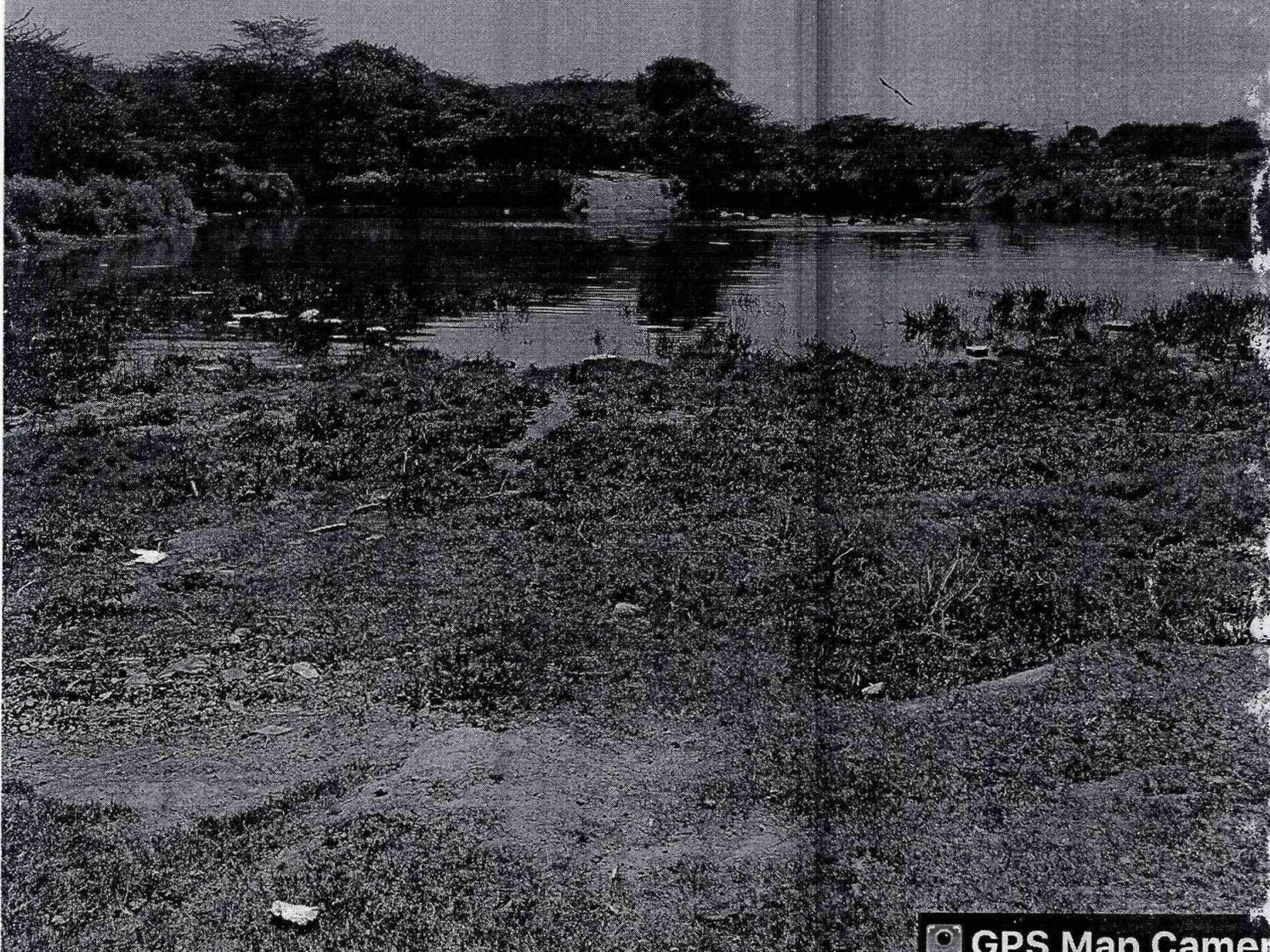


New Delhi, Delhi, India
737, E 2 Vasant Kunj, Sector E2, Mahipalpur Village, Vasant
Kunj, New Delhi, Delhi 110070, India
Lat 28.539028°
Long 77.128223°
11/04/23 12:00 PM GMT +05:30

Google

70

9



 GPS Map Camera



New Delhi, Delhi, India

737, E 2 Vasant Kunj, Sector E2, Mahipalpur Village, Vasant
Kunj, New Delhi, Delhi 110070, India

Lat 28.538931°

Long 77.128492°

11/04/23 12:00 PM GMT +05:30

Google



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF
DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE,
DELHI-6

visit us at : <http://dpcc.delhigovt.nic.in>



F.No.: DPCC/CMC-IV/2023-24/ 169-169

Dated : 09/05/2023

To,

The Executive Engineer (SW-II) DJB
Near Dwarka WTP
Old Kakrola Road
New Delhi-110043

Subject: Compliance of Directions u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 and u/s 5 of Environmental (Protection) Act, 1986 read with Solid Waste Management Rules, 2016 as amended till date issued vide F No. DPCC/CMC-IV/OA-17/2022/673-677 dt. 28/04/2022 in the matter of OA-17/2022 "D.S Kataria & Ors Vs GNCTD".

Sir,

With reference to aforementioned subject, directions u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 and u/s 5 of Environmental (Protection) Act, 1986 read with Solid Waste Management Rules, 2016 as amended till date were issued to DJB which are as under:

1. DJB shall take immediate steps for cleaning of Sewage Water accumulated in the society located at Sector E-2 Vasant Kunj, Delhi-110070.
2. DJB shall take measures to collect sewage from the source and treat the same before discharging.
3. DJB shall take immediate action w.r.t laying of pipeline so that wastewater from unauthorized colonies is channelized into STP for treatment.

Subsequent to the hearing/order of Hon'ble NGT on 03.03.2023, the area/site was inspected by a joint team on 11.04.2023 by officials of DPCC and DDA along with RWA, E-2 Vasant Kunj, Delhi-110070 and found that DJB is yet to take steps w.r.t compliance of directions dt 28.04.22.

DJB has not submitted any Compliance report of the directions issued vide dt 28/04/22. By way of this letter, you are hereby requested to send a detailed compliance report to DPCC at the earliest regarding aforesaid directions so that Hon'ble NGT may be apprised about status on the ground.

B.M.S.

Incharge, CMC-IV
Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi-6

6/6

Copy to: - The Member (Drainage), DJB, Varunalaya Ph-II, Jhandewalan, New Delhi-110065



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF
DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE,
DELHI-6

visit us at : <http://dpcc.delhigovt.nic.in>



F.No.: DPCC/CMC-IV/2023-24/ 157-159

Dated : 09/05/2023

To,
Superintendent Engineer (HQ)
SPD-1, DDA, Nelson Mandela Road
Near Masoodpur Village
New Delhi-110070

Subject: Compliance of Directions u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 and u/s 5 of Environmental (Protection) Act, 1986 read with Solid Waste Management Rules, 2016 as amended till date issued vide F No. DPCC/CMC-IV/OA-17/2022/673-677 dt. 28/04/2022 in the matter of OA-17/2022 "D.S Kataria & Ors Vs GNCTD".

Sir,

With reference to aforementioned subject, directions u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 and u/s 5 of Environmental (Protection) Act, 1986 read with Solid Waste Management Rules, 2016 as amended till date were issued to DDA which are as under:

1. DDA shall take immediate action to stop seepage of water in the Society located at Sector E-2 Vasant Kunj, New Delhi-110070
2. DDA shall take adequate measures to clean up the pond and to prevent illegal dumping of Waste at the site.

Subsequent to the hearing/order of Hon'ble NGT on 03.03.2023, the area/site was inspected by a joint team on 11.04.2023 by officials of DPCC and DDA along with RWA, E-2 Vasant Kunj, Delhi-110070 and found that the Seepage of water is still there at the Wall of Pocket E-2 Vasant Kunj from unauthorised nallah of K-2 Block, Mahipalpur which is creating unhygienic conditions and the cleaning of Pond is not being done by DDA till date.

By way of this letter, you are hereby requested to send a detailed compliance report to DPCC at the earliest regarding aforesaid directions so that Hon'ble NGT may be apprised about status on the ground.

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Copy to: - Vice Chairman, DDA, Vikas Sadan, New Delhi-110023.

Handwritten Signature
Incharge, CMC-IV

Dr. B.M.S. Reddy
Senior Environment Officer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006